

(2024) 03 TP CK 0027

Tripura High Court- Agartala

Case No: First Appeal 07 Of 2023

Priyanka Chowdhury

APPELLANT

Vs

Subham Banik

RESPONDENT

Date of Decision: March 28, 2024

Hon'ble Judges: Arindam Lodh, J; S.D. Purkayastha, J

Bench: Division Bench

Advocate: S. Lodh, Pujan Biswas, S. Debbarma

Judgement

Heard Mr. S. Lodh, learned counsel appearing for the appellant. Also heard Mr. Pujan Biswas and Ms. S. Debbarma, learned counsel appearing for the respondent.

List the matter for admission on **25.04.2024**. The appellant is directed to supply a copy of the memo of appeal to the respondent.